

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 651/2026

FEDERATION OF ALL INDIA MEDICAL ASSOCIATION

Petitioner(s)

VERSUS

NATIONAL TESTING AGENCY & ORS.

Respondent(s)

FOR ADMISSION

IA No. 157111/2026 - EX-PARTE AD-INTERIM RELIEF

With

Writ Petition(s)(Civil) No(s). 668/2026

FOR ADMISSION

Writ Petition(s)(Civil) No(s). 659/2026

FOR ADMISSION

IA No. 158602/2026 - STAY APPLICATION

Date : 25-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Petitioner(s) :Ms. Tanvi Dubey, AOR
Mr. Yash Dubey, Adv.
Mr. Mekala Ganesh Kumar Reddy, Adv.

Mr. Mahendra Kumawat, Adv.
Ms. Ritu Reniwal, AOR
Ms. Charu Mathur, Adv.
Ms. Uma Prasuna Bacchu, Adv.
Mr. Yashpal, Adv.
Mr. Abhinav Srivastava, Adv.
Mr. Ram Bhadauria, Adv.
Mr. Robin Khokhar, Adv.
Mr. B N Dubey, Adv.

Mr. P. V. Yogeswaran, AOR
Mr. Ashish Kumar Upadhyay, Adv.
Mr. Y. Lokesh, Adv.
Mr. V. Kandha Prabhu, Adv.
Ms. Dhatri Singh, Adv.
Ms. Maitri Goal, Adv.
Ms. Hari Preethi, Adv.
Mr. Guneswaran Pv, Adv.
Mr. Satya Narayan, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice.
2. Dasti, in addition, is permitted.
3. A copy of the Writ Petition(s) shall also be served on all the respondents.
4. In the meanwhile, we direct the National Testing Agency to file an affidavit indicating the position as regards the Monitoring Committee constituted on 14.11.2024. In this regard, we also direct Dr. K. Radhakrishnan, the Chairman of the Monitoring Committee to file an affidavit indicating the steps taken to ensure implementation of the directions given by the High Level Committee of Experts that has given its report/recommendations in the month of October, 2024. These affidavits shall be filed within three days from today.
5. List on 29.05.2026.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR